

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.313

New IA6061/2023 IA-5876/2023 IA-2897/2020 IA-918/2019 IA-4897/2020
IA-2898/2020 IA-5662/2021 IA-4073/2021 IA-3761/2022
In
(IB)-343(ND)/17

IN THE MATTER OF:

MR. COLUMBIA Petro Chem Pvt. Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Petrolube India Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 09.11.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Mr. Gautam Singhal, Mr. Aman Singh, Mr. Rajat Chaudhary, Mr. Utkarsh Aswal, Advocates for R-3 in IA-2898/2020

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.11.2023.

Sd/-
(Court Officer)